

(7)

O.A. 391 of 1987.

Date  
3/12/91

Hon'ble Mr. A. B. Ghorshi, A.M.  
Hon'ble Mr. S.N. Prasad, J.M.

None for the applicant. List  
this case for hearing on 28-2-1992.

The name of the learned counsel for  
the applicant may be shown correctly  
hereafter in the cause list.

(1)

✓

J.M.

J.  
A.M.

28.3.92

Hon. V.C. Srivastava, V.C.  
Hon. K. Chawla, A.M.

Not reached. Adjn to  
26/3/92 for hearing.

Boo

26.3.92

Hon. U.C. Srivastava - V.C.  
Hon. K. Chawla - A.M.

Not Reached. Adjourned  
to 22-4-92 for hearing

Boo